

published in Notification No. G.S.R. 680 (E) in Gazette of India dated the 12th November, 1991.

- (ii) The Supreme Court Judges (Second Amendment) Rules, 1991 published in Notification No. G.S.R. 698(E) in Gazette of India dated the 25th November, 1991.
- (iii) The Supreme Court Judges (Travelling Allowances) Amendment Rules, 1991 published in Notification No. G.S.R. 716(E) in Gazette of India dated the 4th December, 1991. [Placed in Library See No. LT-1385/92]
- (2) A copy each of the Notifications (Hindi and English versions) under sub-section (3) of section 24 of the High Court Judges (Conditions of Services) Act, 1954:-
- (i) The High Court Judges (Travelling Allowances) Amendment Rules, 1991 published in Notification No. G.S.R. 717(E) in Gazette of India dated the 4th December, 1991.
- (ii) The High Court Judges (Amendment) Rules, 1991 published in Notification No. G.S.R. 718(E) in Gazette of India dated the 4th December, 1991. [Placed in Library See No. LT-1386/92]
- (3) A copy of the Nineteenth Annual Report (Hindi and English versions) pertaining to the Execution of the provisions of the Monopolies and Restric-

tive Trade Practices Act, 1969 for the period from the 1st January, 1989 to the 31st December, 1989 under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library See No. LT-1387/92]

Annual Report and Review on the Working of the Delhi Financial Corporation for the Year 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation for the year 1990-91 under sub-section (3) of section 33 of the State Financial Corporation Act, 1951.
- (ii) A copy of the Audit Report (Hindi and English versions) of the Accounts of the Delhi Financial Corporation for the year 1990-91 under sub-section (7) of the Section 37 of the State Financial Corporation Act, 1951.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Financial Corporation for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-1388/92]